

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 5638
TO BE ANSWERED ON 06th APRIL, 2022

TEA PRODUCTION

5638. SHRI RAJU BISTA:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- the details of tea production in North Bengal districts of Darjeeling, Kalimpong, Alipurduar and Jalpaiguri during the last three years;
- the details of total tea exported and average sale price of exports, from these districts in the last three years;
- whether the Government is aware of the illegal dumping of tea from other countries into India and if so, the details thereof;
- the details of the tea imports into India from other countries in the last three years;
- whether the Government proposes to impose import duty on tea and mandate Food Safety and Standards Authority of India (FSSAI) clearance for imported tea before being allowed entry into markets; and
- if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

(a): The details of production of tea in North Bengal districts during the last three years is given hereunder:

District	Qty in M. Kgs		
	2019	2020	2021*
Darjeeling (Darjeeling Hills & Darjeeling Plains)	125.64	108.59	114.23
Kalimpong	1.92	1.41	1.33
Alipurduar	44.22	42.45	45.16
Jalpaiguri	177.76	166.28	168.39

*Provisional, subject to revision

Source: Tea Board

(b): The tea is mostly blended before it is exported and as such, the origin (district/State/UT-wise) is lost in the process. Hence the data pertaining to district-wise export of tea is not maintained by the Tea Board. However, the tea exports during the last three years is given in the following table:

Year	Qty (M.Kgs)	Value (Rs.Crs)	Unit Price (Rs/Kg)
2019	252.15	5737.66	227.55
2020	209.72	5235.29	249.63
2021*	195.50	5246.89	268.39

Source: Tea Board

(c) to (f): The Tea imported for domestic markets attract basic import duty of 100% plus surcharges. The import duty is nil for Export Oriented Units (EoU) and Special Economic Zones (SEZ). Concessional rate of 7.5% basic duty plus other normal surcharges apply to imports from Sri Lanka upto a volume of 15 Million Kgs. of tea per calendar year under the Foreign Trade Agreement (FTA). Import of Tea from ASEAN Countries such as Vietnam, Indonesia etc., is covered under ASEAN agreement and presently attracts duty of 45%. No duty is levied on Tea imported from Nepal. The details of country-wise import of tea during the last three years are given at Annexure. Food Safety and Standards Authority of India (FSSAI) and field formations of Customs are enforcing the provisions related to Rules of Origin and Sanitary and Phytosanitary certificates issued by appropriate authorities at point of entry.

ANNEXURE

COUNTRY/ORIGIN WISE TEAS IMPORTED DURING LAST 3 YEARS

Qty in M. Kgs

Country/Origin	2019	2020	2021
ARGENTINA	1.42	0.63	1.23
AUSTRALIA	--	--	0.06
CHINA	0.36	0.36	0.50
GERMANY	0.02	0.01	0.11
INDONESIA	0.41	0.84	1.37
IRAN	0.02	0.06	0.36
JAPAN	--	--	0.01
KENYA	3.00	7.17	8.50
MALAWI	0.50	0.24	0.16
MALAYSIA	0.05	0.02	--
MOZAMBIQUE	0.04	0.35	0.30
MYANMAR	0.02	0.02	--
NEPAL	7.58	10.88	8.59
RWANDA	-	0.05	0.17
SOUTH AFRICA	-	0.04	--
SRI LANKA	0.47	0.31	0.29
TANZANIA	0.29	0.34	0.17
TURKEY	-	0.14	--
U.A.E	0.03	0.07	0.54
U.S.A	0.02	0.19	0.04
UGANDA	-	0.05	0.07
UNITED KINGDOM	0.48	0.28	0.17
VIETNAM	0.80	1.64	2.87
ZIMBABWE	0.14	0.10	0.39
JAPAN	0.01	--	--
SINGAPORE	0.18	--	--
TAIWAN	0.02	--	--
Total	15.86	23.79	25.90

Source: Tea Board
